

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.35/TT/2013

Date: 1.5.2015

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for 400 kV D/C Kishenpur-Samba transmission line along with bays at both ends, 01 no. 315 MVA, 400/220 kV ICT-I along with associated bays at Samba and 3 nos. 220 kV line bays under Northern Region System Strengthening scheme-XXII in Northern Region for tariff block 2014-19.

Sir,

I am directed to refer to the "Record of Proceedings" dated 3.3.2015 and Commission's letter dated 9.4.2015 in the above mentioned petition wherein it was directed to file certain information and your letter dated 28.4.2015 seeking extension of time upto 5.5.2015 for filing the same, and to say that your request for extension up to 5.5.2015 has been acceded to. I am also to inform you that no further extension of time shall be granted.

Yours faithfully,

Sd/-
(V.Sreenivas)
Deputy Chief (Legal)